

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/03/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PRIVATE LIMITED & 3 OTHERS  
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P. H. ARVINDH PANDRAN  
for Senu Advocate  
GBI VISHNU  
JERIN ASHER

Counsel for  
Respondent



ORDER

Counsels for both the sides are present. Put up along with IA/206/2019 filed in  
TCP/189/2016 in CP/80/2015 on 28.03.2019 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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